

खुले आम बिक रही हैं। संसद में हम लोगों ने बार-बार मांग की है। लेकिन कोई कार्यवाही अभी तक नहीं की गई।

अतः सरकार से मांग है कि सरकार ऐक्सवायर्ड एवं बैंड (प्रतिबन्धित) दवाइयों पर रोक लगाये और बेचने वालों के खिलाफ कड़ी कार्यवाही करें।

(xxiii) Need to issue commendative stamps in the memory of Sant Gadgebaba and Sant Kanwar Ram of Maharashtra

श्री मती ऊषा प्रकाश चौधरी (अमरावती) : मान्यवर, यह हमारे इतिहास और संस्कृति की विशेषता है कि हमारे देश में राजकीय, सामाजिक, आर्थिक आजादी के लिए साथ-साथ अभियान चला। इस देश में राजनीति और समाज नीति एक अविभाज्य अंग रहा है और उसके लिये हमारे धर्म प्रवर्तक, समाज सुधारकों ने बहुत महत्वपूर्ण भूमिका अदा की है। हमारा समाज और प्रजातन्त्र उन्हीं के प्रति ऋणी है।

ऐसे महान लोगों में से समाज परिवर्तन के अभियान में जिन्होंने अपना जीवन अर्पित कर दिया उनमें श्री संत गाडगे बाबा और संत कंवर राम जी भी थे। एक उपेक्षित पिछड़े हुए समाज में और बहुत ही गरीबी में संत गाडगे बाबा का जन्म हुआ था। एक गरीब और अनपढ़ व्यक्ति ने समाज चिंतन से शिक्षा का व्यसन मुक्ति तथा बुरी परम्पराओं से बाहर निकलने का महत्व जाना। उन्होंने पूरा जीवन भ्रमण करके समाज और देश की जन जागृति की। उन्होंने अज्ञान, रूढ़ी, परम्परा, कर्म के नाम पर शोषण व व्यसना शक्ति आदि से समाज को बाहर निकालने की कोशिश की। इस देश

की जनता और खास कर के महाराष्ट्र जो उनकी जन्म भूमि भी रही है वहां वे श्रद्धा और प्रेरणा का स्थान बन चुके हैं।

वैसे ही संत कंवर राम जी का व्यक्तित्व रह चुका है। लोगों के सुख-दुख समझकर उसको दूर करने की एक सेवा भावी शिक्षा तथा अनुरोध इस महात्मा ने सबको दिया है। ऐसे आदर्श समाज में कायम रहे और उनको सम्मानित करें। यह हमारा फर्ज है। इस साल संत कंवर राम जी की जन्म शताब्दी है। कई वर्षों से संत गाडगेबाबा तथा संत कंवर राम की डाक टिकट प्रकाशित करके उस माध्यम से लोगों में उनका आदर तथा महत्व पहुंचाने की प्रभावी मांग सरकार से हो रही है। लेकिन हमें खेद है कि यह बात शासन के विचाराधीन है, लेकिन अब तक इन महात्माओं का डाक-टिकट प्रकाशित करने की घोषणा शासन ने नहीं की है।

इसलिये मेरी सरकार से प्रार्थना है कि लोगों की भावनाओं को समझकर उक्त दोनों महान व्यक्तियों के डाक-टिकट प्रकाशित करें।

(xxiv) Need for additional funds to accelerate the construction of Mankhurd-Belapur railway line in Maharashtra

SHRIMATI SHALINI V. PATIL (Sangli) : Sir, for the purpose of development of New Bombay and thereby bringing about decongestion of Bombay, the Government of India have sanctioned construction of Mankhurd-Belapur Railway lines at cost of about Rs. 76 crores.

The project has been included in the Railway budget in the year 1983-84 and a sum of Rs. 1 crore was provided for the same. During the year 1984-85,

[Shrimati Shalini V. Patil]

a provision of nominal amount of Rs. 75 lakhs has been made as a result of which the gestation period of the proposed railway line will be unduly delayed, since no progress worth the name can be made within the sanctioned amount.

In view of the vital importance of the project; the Government of Maharashtra have offered to make available an amount of Rs. 7 crores during the period 1984-86.

I would, therefore, request the Ministry of Railways to allocate additional funds for the construction of Mankhurd-Belapur line and also utilise the funds being made available by the State Government of Maharashtra to accelerate the completion of the project.

(xxv) Need to tighten security to prevent hijacking of aircraft

PROF. SAIFUDDIN SOZ (Bara-mulla) : Sir, hijacking has turned out to be a sordid drama which is enacted every now and then in our country. The Government on every such a occasion comes out with the usual assurances that the security would be tightened and further attempts to hijacking frustrated.

The hijacking of the Srinagar bound Boeing 737 on 24th August, 1984, first to Pakistan and then to Dubai took place while the earlier episode of hijacking of an Airbus to Lahore was still under investigation of C.B.I.

In the South East Asian region, our flights alone seem to have become vulnerable to hijackers. The question is that why could not the security be tightened further after the July, 1984 incident. That the hijackers boarded the plane at Chandigarh which is directly under the control of the para-

military forces is a reflection on the administration of Punjab which was expected to improve under the present Governor Satarawala.

I want to know from the Government of India as to whether it can assure the nation that the security measures would be tightened to the extent that hijacking becomes impossible. The Government must also go to the root of the matter and win the alienated youth in Punjab back to the mainstream of socio-political milieu.

SHRI A.K. BALAN (Ottapalayam): Mr. Chairman, Sir, on a point of order...*

MR. CHAIRMAN : Nothing to go on record. There is no point of order. Kindly sit down.

(Interruptions)

MR. CHAIRMAN : I can't have it this way. You sit down. This is not the point of order. I have heard you. You sit down.

(xxvi) Need to start a super fast train between New Delhi and Gauhati

SHRI BISHNU PRASAD (Kaliabor) : Mr. Speaker, Sir, I wish to draw the attention of the Minister of Railways to a long felt need of the people of North Eastern Region regarding a Super fast train like Rajdhani Service from New Delhi to Gauhati.

At present, there is only one fast train i.e. Tinsukia Mail which covers the distance from New Delhi to Gauhati in more than 36 hours which is very tiresome and time consuming.

Gauhati being the nerve centre of the sensitive North Eastern Region, it is all the more necessary that the people of that region are not made to feel neglected in respect of rail communication. Therefore, I would request

*Not recorded.